NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/10/2016

NAME OF THE PETITIONER(S)

: AROMATIC INGREDIENTS PVT LTD

NAME OF THE RESPONDENT(S)

: SYNTHITE INDUSTRIES +

UNDER SECTION

: 58

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

PRIVADARSHINI N 1. AKIHIL JAIN

Coursel for Petitioner

KEERTHI

FOR T.K. BHASICAK

2. Mr. P.H. ARVINDA PANDIAH, S. ALV S HER 142 Mr. THRITAMBATI KANNAN ALV. S ET R3-R9 3. Mr. MURALI A. Hev. S ET R3-R9

ORDER

Counsel for both the parties present and submitted the final arguments. Order is reserved.

I virjoyergless. (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD SHARIEF MEMBER (JUDICIAL)